

ITEM NO.9

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 6294-6295/2024

U.P. POWER CORP. LTD ETC

Appellant(s)

VERSUS

RAKESH KUMAR AND ORS ETC ETC

Respondent(s)

Date : 03-03-2025 These appeals were called on for hearing today.

For Appellant(s) :

Mr. Pradeep Misra, AOR
Mr. Daleep Dhyan, Adv.
Mr. Suraj Singh, Adv.

For Respondent(s) :

Ms. Neha Agarwal, Adv.
Ms. Dipti Aggarwal, Adv.
Ms. Meru Gupta, Adv.
Ms. Rati Gupta, Adv.
Mr. E. C. Agrawala, AOR

UPON hearing the counsel the Court made the following
O R D E R

Common respondent no.1 has already filed counter affidavit.

Ld. counsel for the appellant has submitted that permission be granted to serve respondent no.3 in CA No. 6294/2024 through its standing counsel by dasti. Allowed. Particulars be filed within two weeks. Affidavit of dasti service be filed within four weeks.

Contd...

It has been submitted by the ld. Counsel for the appellant that an application seeking deletion of the name of respondent no.5 in CA No.6294/2024 from the array of parties would be moved. Be filed within two weeks.

Service is complete on respondent nos. 2 and 4 in CA No.6294/2024 and respondent no.2 in CA No.6295/2024 but none has entered appearance.

List again on 23.04.2025.

SUJATA SINGH
Registrar

HJ